

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:794
ANSWERED ON:19.03.2012
LICENSES FOR COAL EXTRACTION
Namdhari Shri Inder Singh

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has issued licenses to several companies for extracting coal in Jharkhand;
- (b) if so, the details thereof;
- (c) whether these companies are not following the terms of Memorandum of Understanding (MoU);
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

- (a) & (b): Ministry of Coal has allocated 41 coal blocks to various Government / private sector companies in the State of Jharkhand.
- (c) No Memorandum of Understanding is executed between the Ministry of Coal and allocattee companies for allocation of coal blocks.
- (d) & (e): Does not arise in view of (c) above.